Increasing minimum pension under PF pension optees

834. SHRI T.K. RANGARAJAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) whether there is any proposal to increase the minimum pension of Provident Fund (PF) pension optees and if so, by what amount;

(b) whether it would be retrospective;

(c) by when the proposal would be implemented; and

(d) the number of subscribers going to be benefited as on date ?

THE MINISTER OF STATE IN THE MINISTRY LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) Yes, Sir. The minimum pension shall be of ₹ 1000/- per month to member and widow(er) pensioners under Employees' Pension Scheme, 1995 for the financial year 2014-15.

(b) and (c) The details are being worked out.

(d) The number of persons expected to be benefited under Employees' Pension Scheme, 95 from this notification is 28 lakh (approximately).

Controlling jobless growth

835. SHRI RITABRATA BANERJEE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) whether Government has certain economic blueprint to control the jobless growth of the past few years and generate employment; and

(b) if so, the details of the policy ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) and (b) As per the estimates of employment and unemployment from the labour force surveys of National Sample Survey (NSS) Office, Ministry of Statistics and Programme Implementation, the workforce grew from 46.55 crore during 2009-10 to 47.41 crore during 2011-12 registering a growth of 0.5% per annum. The GDP during the corresponding period registered a growth of 7.8%. The 12th Five Year Plan projects 5 crore new work opportunities to be generated in the non-farm sector and provide skill certification to equivalent numbers. In addition to the various public employment generation schemes, Government of India is implementing schemes like Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Swarana Jayanti Shahari Rozgar Yojana (SJSRY) which has been